

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'F': NEW DELHI
(Through Video Conferencing)**

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER AND
SHRI K.N. CHARY, JUDICIAL MEMBER**

ITA No.6270/Del/2019

Assessment Year : 2014-15

ITA No.6543/Del/2019

Assessment Year : 2016-17

M/s REC Limited (Formerly known as Rural Electrification Corporation Ltd), Core IV, Scope Complex, 7 Lodhi Road, New Delhi-110003 PAN-AAACR4512R	Vs .	Deputy Commissioner of Income Tax, Circle-1, LTU, New Delhi
(Appellant)		(Respondent)

ITA No.6542/Del/2019

Assessment Year : 2015-16

M/s REC Limited (Formerly known as Rural Electrification Corporation Ltd), Core IV, Scope Complex, 7 Lodhi Road, New Delhi-110003 PAN-AAACR4512R	Vs .	Assistant Commissioner of Income Tax, Circle-1, LTU, New Delhi
(Appellant)		(Respondent)

Appellant by : None

Respondent by : Shri. M. Baranwal, Sr. DR

Date of hearing : **19.02.2021**

Date of pronouncement : **19.02.2021**

ORDER**PER R.K. PANDA, AM:**

These appeals by the assessee for the assessment years 2014-15, 2015-16 and 2016-17 are directed against the order of learned CIT(A), New Delhi dated 30.04.2019 and 31.05.2019 respectively.

2. None appeared on behalf of the assessee at the time of Virtual Hearing before us. The assessee, vide its letter dated 15.02.2021, received through email, has requested for withdrawal of the appeals filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment years under consideration under the Vivad Se Vishwas Scheme, 2020. A certificate to this effect under Section 5(1) of The Direct Tax Vivad Se Vishwas Act, 2020 has also been filed.

3. Learned Senior DR has no objection.

4. In view of the above, we accept the request of the assessee.

5. In the result, the appeals of the assessee are dismissed.

Above decision was announced on conclusion of Virtual Hearing on 19.02.2021.

Sd/-
(K.N. CHARY)
JUDICIAL MEMBER

Sd/-
(R.K. PANDA)
ACCOUNTANT MEMBER

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1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

Assistant Registrar